ITEM NO.506

COURT NO.5

SECTION PIL-W

SUPREME COURTOF INDIA RECORD OF PROCEEDINGS

Miscellaneous Application No. 2204/2020 in W.P.(Crl.) No. 194/2017

JOSEPH SHINE

Petitioner(s)

Respondent(s)

VERSUS

UNION OF INDIA SECRETARY

[TO GO BEFORE FIVE HON'BLE JUDGES][FOR DIRECTIONS] FOR ADMISSION and IA NO.114575/2020-INTERVENTION/IMPLEADMENT and IA NO.114579/2020-CLARIFICATION/DIRECTION and IA NO.114572/2020-APPLICATION FOR PERMISSION)

WITH MA 1702/2021 in W.P.(Crl.) No. 194/2017 (PIL-W)

(FOR ADMISSION and IA NO.131405/2021-INTERVENTION/IMPLEADMENT and IA NO.131417/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES and IA NO.131403/2021-APPLICATION FOR PERMISSION)

Date : 29-09-2022 This petition was called on for hearing today.

- CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH HON'BLE MR. JUSTICE AJAY RASTOGI HON'BLE MR. JUSTICE ANIRUDDHA BOSE HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE C.T. RAVIKUMAR
- Mr. Tushar Mehta, SG For Petitioner(s) Ms. Madhavi Divan, ASG Mr. Sanjay Jain, ASG Mr. R. Balasubramanian, Sr. Adv. Mr. Sachin Sharma, Adv. Mr. Balendu Shekhar, Adv. Mr. Raj Kumar Maurya, Adv. Mr. Mohammed Akhil, Adv. Mr. Kanu Agrawal, Adv. Ms. Deepabali Dutta, Adv. Mr. Mayank Pandey, Adv. Mr. Arvind Kumar Sharma, AOR Mr. Indra Sen Singh, Adv. Mr. Aditya B., Adv. Mr. Sarvesh Singh, AOR

Mr. Kaleeshwaram Raj, Adv. Mr. Tulsi K. Raj, Adv. Mr. Nishe Rajen Shonker, AOR For Respondent(s) Ms. Neela Gokhale, Adv. Ms. Shruti Dixit, Adv. Mr. Ilam Paridi, Adv. Mr. Sourav Singh, Adv. Ms. Anannya Ghosh, AOR

> **UPON** hearing the counsel the Court made the following ORDER

List on 06.12.2022.

(RAJNI MUKHI) COURT MASTER (SH (JAGDISH KUMAR)

(JAGDISH KUMAR) (RENU KAPOOR) COURT MASTER (SH) ASSISTANT REGISTRAR